

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE & INSURANCE

NEW DELHI, dated the February 7, 1975.

NOTIFICATION  
(INCOME-TAX)

No. 836/F.No. 203/11/74-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science and Technology, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

Vividhaxi Audyogik Samshodhan Vikas Kendra, Bombay.

The Notification is effective from 28.10.1974 to 31.3.1976.

( M.K. PANDEY )

Under Secretary to the Government of India.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies)
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication & Public Relations, N.Delhi.
3. Directorate of CGM Services (Income-tax), 1st floor, Awan-e-Chalib, Mata Sundri Lane, New Delhi-1.
4. Shri N.P. Singh, Deputy Secretary, Department of Science and Technology, National Committee on Science and Technology, New Delhi-110028 with reference to his letter No.LS/NCST/1111/74 dated 25.1.1975.
5. Vividhaxi Audyogik Samshodhan Vikas Kendra, Bombay.
6. Comptroller & Auditor General of India (20 copies)
7. Bulletin Section, DI(D&R), New Delhi (3 copies).

(M.K.P. PANDEY)

Under Secretary to the Govt. of India.

Nagpal.

No. 836/ITA-11/918/267/AS2/74.